

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 2/AM15
SCHEDULED TO BE HELD ON 09.04.2014
(HELD ON 23.04.2014)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. **2/87-NC-7/2014** of **NORMS COMMITTEE (NC-7)** dealing with '**Chapter 39 and 40 of ITC (HS) Code**' **scheduled to be held on 09.04.2014 (held on 23.04.2014)** under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Nand Lal, Senior Development Officer, DIPP
- 2) Shri R.C. Meena, Dy. DGFT
- 3) Shri S.K. Panigrahi, Economic Officer

2. Committee confirmed Minutes of NC Meeting No. **52/AM14 and 1/AM15 held on 04.04.2014.**

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

1	Case No.:7/25/87-ALC1/2013	Party Name:BUILD MET FIBRES PVT LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00205/AM14/	RLA File :07/24/040/00545/AM13/	Lic.No/Date:0710096104 20.06.2013	Defer Date:07.05.2014
	Decision: A D/L No. 46011/47/2013-PC.II dated 23.12.2013 was issued by D/o C&PC to firm. In response to that D/L, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2014. Comments awaited from D/o C&PC.			

2	Case No.:15/25/87-ALC1/2013	Party Name:ST.MARYS RUBBERS PVT.LTD	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00213/AM14/	RLA File :10/24/040/00029/AM14/	Lic.No/Date:1010054321 06.08.2013	Defer Date:14.05.2014
	Decision: A D/L No. 7/251/2013-TSW dated 24.02.2014 was issued by DIPP to firm. This was followed by Reminder from DGFT on 02.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

3	Case No.:19/46/87-ALC1/2013	Party Name:LG POLYMERS INDIA PVT LTD	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Withdrawn
	HQ File :01/87/050/00413/AM14/	RLA File :26/21/040/00002/AM14/	Lic.No/Date:2610011999 20.08.2013	Defer Date:

Decision: RLA, Visakhapatnam vide e-mail dated 28.03.2014 has informed that the subject advance authorization was issued to firm on as per SION No. H-102 in terms of Para 4.4 of HBP Vol. I. Hence, the Committee decided to **withdraw** the case.

4	Case No.:43/46/87-ALC1/2013	Party Name:LG POLYMERS INDIA PVT LTD	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Withdrawn
	HQ File :01/87/050/00437/AM14/	RLA File :26/21/040/00003/AM14/	Lic.No/Date:2610012004 22.08.2013	Defer Date:
	Decision: RLA, Visakhapatnam vide e-mail dated 28.03.2014 has informed that the subject advance authorization was issued to firm on as per SION No. H-102 in terms of Para 4.4 of HBP Vol. I. Hence, the Committee decided to withdraw the case.			

5	Case No.:17/41/87-ALC1/2013	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00380/AM14/	RLA File :10/24/040/00044/AM14/	Lic.No/Date:1010055211 22.10.2013	Defer Date:14.05.2014
	Decision: A D/L No. 7/306/2013-TSW dated 12.03.2014 was issued by DIPP to firm. This was followed by Reminder			

from DGFT on 02.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.

6	Case No.:44/46/87-ALC1/2013	Party Name:LG POLYMERS INDIA PVT LTD	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Withdrawn
	HQ File :01/87/050/00438/AM14/	RLA File :26/21/040/00005/AM14/	Lic.No/Date:2610012158 29.10.2013	Defer Date:
	Decision: RLA, Visakhapatnam vide e-mail dated 28.03.2014 has informed that the subject advance authorization was issued to firm on as per SION No. H-102 in terms of Para 4.4 of HBP Vol. I. Hence, the Committee decided to withdraw the case.			

7	Case No.:16/2/87-ALC1/2014	Party Name:MALAYA RUB-TECH INDUSTRIES	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00548/AM14/	RLA File :10/24/040/00051/AM14/	Lic.No/Date:1010055319 30.10.2013	Defer Date: 14.05.2014
	Decision: A copy of application has been forwarded to DIPP on 11.04.2014. Comments awaited from DIPP.			

	Case No.:14/41/87-ALC1/2013	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
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8	HQ File :01/87/050/00377/AM14/	RLA File :08/24/040/00362/AM14/	Lic.No/Date:0810126572 20.11.2013	Defer Date:14.05.2014
Decision: A copy of application has been forwarded to D/o C&PC on 02.01.2014. Comments awaited from D/o C&PC.				

9	Case No.:5/47/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00446/AM14/	RLA File :26/24/040/00002/AM14/	Lic.No/Date:2610012230 29.11.2013	Defer Date:14.05.2014
Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.				

10	Case No.:6/47/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00447/AM14/	RLA File :26/24/040/00003/AM14/	Lic.No/Date:2610012231 29.11.2013	Defer Date:14.05.2014
Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.				

11	Case No.:7/47/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00448/AM14/	RLA File :26/24/040/00004/AM14/	Lic.No/Date:2610012232 29.11.2013	Defer Date:14.05.2014
Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.				

12	Case No.: 21/46/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00415/AM14/	RLA File :03/94/040/00642/AM14/	Lic.No/Date:0310760739 05.12.2013	Defer Date:14.05.2014
	Decision: A D/L No. 46011/46/2013-PC.II dated 05.03.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 02.04.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

13	Case No.: 1/48/87-ALC1/2013	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Approved
	HQ File :01/87/050/00450/AM14/	RLA File :08/24/040/00391/AM14/	Lic.No/Date:0810126997 10.12.2013	Defer Date:
	Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/111/2008-PC-II dated 03.04.2014, the Committee approved following adhoc norms:			

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Laminated Plastic Sheeting (Laminated Tarpauline based on Plastic Woven Fabric)	1 kg	1. HDEP Granules	0.5335 kg
		2. LDPE Granules	0.5335 kg
		3. Titanium Dioxide	0.0190 kg
		4. Colour Pigment	0.00308 kg
		5. Wax	0.00506 kg
		6. U.V. Stabilizer	0.00506 kg
		7. Aluminium Eyelets (Gormets)	Net + 1%

RLA may take consequential action as per Policy / Procedures.

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Case No.:1/40/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Approved														
HQ File :01/87/050/00363/AM14/	RLA File :04/24/040/00286/AM10/	Lic.No/Date:0410153492 24.12.2013	Defer Date:														
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/26/2012-PC-II dated 31.03.2014, the Committee approved following adhoc norms:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="2">30% Glass Fibre Filled Nylon – 6 Compound (Tufhyl SGF 30 Black / Red / SGF 30 E Black)</td><td rowspan="2">1 kg</td><td>1. Nylon – 6 Chips / Granules</td><td>0.65600 kg</td></tr><tr><td>2. Glass Fibre / Chopped Strands</td><td>0.30750 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	30% Glass Fibre Filled Nylon – 6 Compound (Tufhyl SGF 30 Black / Red / SGF 30 E Black)	1 kg	1. Nylon – 6 Chips / Granules	0.65600 kg	2. Glass Fibre / Chopped Strands	0.30750 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
30% Glass Fibre Filled Nylon – 6 Compound (Tufhyl SGF 30 Black / Red / SGF 30 E Black)	1 kg	1. Nylon – 6 Chips / Granules	0.65600 kg														
		2. Glass Fibre / Chopped Strands	0.30750 kg														
RLA may take consequential action as per Policy / Procedures.																	

Case No.:4/47/87-ALC1/2013

Party Name:SRF LIMITED

Meet No/Date:2/87-ALC1/2014

Status: Deferred

15			23.04.2014	
	HQ File :01/87/050/00445/AM14/	RLA File :04/24/040/00188/AM14/	Lic.No/Date:0410153495 24.12.2013	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

16	Case No.:3/47/87-ALC1/2013	Party Name:SRF LIMITED	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00444/AM14/	RLA File :04/24/040/00266/AM10/	Lic.No/Date:0410153669 30.12.2013	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 06.03.2014. Comments awaited from D/o C&PC.			

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Case No.:1/44/87-ALC1/2013	Party Name:NIKHIL ADHESIVES LTD.	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Approved														
HQ File :01/87/050/00392/AM14/	RLA File :03/95/040/00786/AM14/	Lic.No/Date:0310763756 31.12.2013	Defer Date:														
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/65/2013-PC-II dated 31.03.2014, the Committee approved following adhoc norms:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Vinyl Acetate Veova – 10 Copolymer Emulsion (Solid Content 50 ± 1%)</td><td rowspan="4">1 kg</td><td>1. Vinyl Acetate Monomer</td><td>0.3750 kg</td></tr><tr><td>2. Veova – 10 Monomer</td><td>0.1250 kg</td></tr><tr><td>3. Hydroxy Ethyl Cellulose (Natrasol)</td><td>0.0075 kg</td></tr><tr><td>4. HDPE Granules (Blowing</td><td>As per packing</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Vinyl Acetate Veova – 10 Copolymer Emulsion (Solid Content 50 ± 1%)	1 kg	1. Vinyl Acetate Monomer	0.3750 kg	2. Veova – 10 Monomer	0.1250 kg	3. Hydroxy Ethyl Cellulose (Natrasol)	0.0075 kg	4. HDPE Granules (Blowing	As per packing
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
Vinyl Acetate Veova – 10 Copolymer Emulsion (Solid Content 50 ± 1%)	1 kg	1. Vinyl Acetate Monomer	0.3750 kg														
		2. Veova – 10 Monomer	0.1250 kg														
		3. Hydroxy Ethyl Cellulose (Natrasol)	0.0075 kg														
		4. HDPE Granules (Blowing	As per packing														

		Grade)	policy
RLA may take consequential action as per Policy / Procedures.			

18	Case No.:4/51/87-ALC1/2013	Party Name:KAMSONS CHEMICALS PVT.LTD.	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00505/AM14/	RLA File :03/94/040/00805/AM14/	Lic.No/Date:0310763791 31.12.2013	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 14.03.2014. Comments awaited from D/o C&PC.			

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Case No.:3/51/87-ALC1/2013	Party Name:ALOK INDUSTRIES	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Approved								
HQ File :01/87/050/00504/AM14/	RLA File :05/23/040/00404/AM14/	Lic.No/Date:0510375992 10.01.2014	Defer Date:								
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/36/2006-PC-II dated 17.04.2014, the Committee approved following adhoc norms:											
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>Filler Master Batch – FMBA</td><td>1 kg</td><td>1. General Purpose Polystyrene</td><td>0.459 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Filler Master Batch – FMBA	1 kg	1. General Purpose Polystyrene	0.459 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY								
Filler Master Batch – FMBA	1 kg	1. General Purpose Polystyrene	0.459 kg								

	GPPS 105 (containing 45 $\pm$ 1% GPPS and 55 $\pm$ 1% Filler / Calcium Carbonate	Granules	
		2. Filler Calcium Carbonate	0.561 kg
	RLA may take consequential action as per Policy / Procedures.		

20	Case No.:1/45/87-ALC1/2013	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00393/AM14/	RLA File :26/24/040/00010/AM14/	Lic.No/Date:2610012344 24.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

21	Case No.:2/45/87-ALC1/2013	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00394/AM14/	RLA File :31/83/040/00198/AM14/	Lic.No/Date:3110062306 27.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

22	Case No.:19/2/87-ALC1/2014	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:2/87-ALC1/2014 09.04.2014	Status: Deferred
	HQ File :01/87/050/00551/AM14/	RLA File :56/24/040/00031/AM14/	Lic.No/Date:5610003636 27.01.2014	Defer Date:14.05.2014

Decision: A copy of application has been forwarded to D/o C&PC on 11.03.2014. Comments awaited from D/o C&PC.

23	Case No.:9/2/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00009/AM15/	RLA File :31/83/040/00192/AM14/	Lic.No/Date:3110062305 27.01.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.03.2014. Comments awaited from D/o C&PC.			

24	Case No.:1/46/87-ALC1/2013	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00395/AM14/	RLA File :07/24/040/00393/AM14/	Lic.No/Date:0710101789 30.01.2014	Defer Date:07.05.2014
	Decision: RLA, Bangalore and firm have been requested through letter dated 06.03.2014 and 28.03.2014 to furnish 4.7 application expeditiously. Application awaited from RLA, Bangalore and firm.			

25	Case No.:2/46/87-ALC1/2013	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00396/AM14/	RLA File :07/24/040/00378/AM14/	Lic.No/Date:0710101790 30.01.2014	Defer Date:07.05.2014
	Decision: RLA, Bangalore and firm have been requested through letter dated 06.03.2014 and 28.03.2014 to furnish 4.7 application expeditiously. Application awaited from RLA, Bangalore and firm.			

26	Case No.:8/2/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00008/AM15/	RLA File :31/83/040/00153/AM14/	Lic.No/Date:3110062397 04.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

27	Case No.:1/47/87-ALC1/2013	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00442/AM14/	RLA File :52/24/040/00042/AM14/	Lic.No/Date:5210040693 05.02.2014	Defer Date: 28.05.2014
	Decision: The firm vide e-mail dated 29.03.2014 has informed that the subject advance authorization was issued to them on repeat basis (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 3/AM12 held on 20.04.2011 (Case No. 1/28/87-ALC1/2010). The Committee considered the request of firm and decided to confirm from RLA, Surat whether the Advance Authorization had been issued to firm on repeat basis.			

28	Case No.:2/47/87-ALC1/2013	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00443/AM14/	RLA File :07/24/040/00377/AM14/	Lic.No/Date:0710102003 06.02.2014	Defer Date:07.05.2014
	Decision: RLA, Bangalore and firm have been requested through letter dated 10.03.2014 and 02.04.2014 to furnish 4.7 application expeditiously. Application awaited from RLA, Bangalore and firm.			

29	Case No.:5/51/87-ALC1/2013	Party Name:JAY SHREE CHAMUNDA MA PLASTIC	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00506/AM14/	RLA File :24/24/040/00011/AM14/	Lic.No/Date:2410040771 06.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 14.03.2014. Comments awaited from D/o C&PC.			

30	Case No.:2/2/87-ALC1/2014	Party Name:MICRO INKS LTD.	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00002/AM15/	RLA File :03/95/040/00884/AM14/	Lic.No/Date:0310769642 07.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

31	Case No.:1/2/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00001/AM15/	RLA File :03/95/040/00224/AM12/	Lic.No/Date:0310770188 11.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

32	Case No.:17/2/87-ALC1/2014	Party Name:A VERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00549/AM14/	RLA File :05/23/040/00444/AM14/	Lic.No/Date:0510379238 12.02.2014	Defer Date:21.05.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

33	Case No.:2/51/87-ALC1/2013	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00503/AM14/	RLA File :34/24/040/00273/AM14/	Lic.No/Date:3410039280 17.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 14.03.2014. Comments awaited from D/o C&PC.			

34	Case No.:2/48/87-ALC1/2013	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 26.03.2014. Comments awaited from D/o C&PC.			

35	Case No.:12/2/87-ALC1/2014	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00544/AM14/	RLA File :03/95/040/00937/AM14/	Lic.No/Date:0310771532 24.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

36	Case No.:20/2/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00552/AM14/	RLA File :34/24/040/00284/AM14/	Lic.No/Date:3410039347 25.02.2014	Defer Date:14.05.2014

Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.

37	Case No.:13/2/87-ALC1/2014	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00545/AM14/	RLA File :03/95/040/00955/AM14/	Lic.No/Date:0310772089 26.02.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to DIPP on 11.04.2014. Comments awaited from DIPP.			

38	Case No.:22/50/87-ALC1/2013	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00501/AM14/	RLA File :31/83/040/00234/AM14/	Lic.No/Date:3110062929 04.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 21.03.2014. Comments awaited from D/o C&PC.			

39	Case No.:21/2/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00553/AM14/	RLA File :34/24/040/00293/AM14/	Lic.No/Date:3410039440 06.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

	Case No.:22/2/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
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40	HQ File :01/87/050/00554/AM14/	RLA File :34/24/040/00295/AM14/	Lic.No/Date:3410039441 06.03.2014	Defer Date:14.05.2014
Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.				

41	Case No.:23/2/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00555/AM14/	RLA File :34/24/040/00296/AM14/	Lic.No/Date:3410039442 06.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

42	Case No.:3/2/87-ALC1/2014	Party Name:INNOVATIVE POLYPACK	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00003/AM15/	RLA File :07/24/040/00450/AM14/	Lic.No/Date:0710102650 06.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

43	Case No.:4/2/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00004/AM15/	RLA File :07/24/040/00457/AM14/	Lic.No/Date:0710102796 11.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

44	Case No.:5/2/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00005/AM15/	RLA File :07/24/040/00459/AM14/	Lic.No/Date:0710102797 11.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

45	Case No.:6/2/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00006/AM15/	RLA File :07/24/040/00462/AM14/	Lic.No/Date:0710102862 13.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

46	Case No.:7/2/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00007/AM15/	RLA File :07/24/040/00464/AM14/	Lic.No/Date:0710102865 13.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

47	Case No.:15/2/87-ALC1/2014	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00547/AM14/	RLA File :08/24/040/00558/AM14/	Lic.No/Date:0810129718 14.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

48	Case No.:14/2/87-ALC1/2014	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00546/AM14/	RLA File :05/24/040/00392/AM14/	Lic.No/Date:0510382045 18.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to DIPP on 11.04.2014. Comments awaited from DIPP.			

49	Case No.:18/2/87-ALC1/2014	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00550/AM14/	RLA File :05/24/040/00470/AM14/	Lic.No/Date:0510382328 20.03.2014	Defer Date:14.05.2014
	Decision: A copy of application has been forwarded to D/o C&PC on 11.04.2014. Comments awaited from D/o C&PC.			

50	Case No.:11/2/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00543/AM14/	RLA File :03/95/040/00920/AM14/	Lic.No/Date:0310776399 28.03.2014	Defer Date:21.05.2014
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

51	Case No.:10/2/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:2/87-ALC1/2014 23.04.2014	Status: Deferred
	HQ File :01/87/050/00010/AM15/	RLA File :03/95/040/00923/AM14/	Lic.No/Date:0310776757 02.04.2014	Defer Date:21.05.2014

Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.

Meeting ended with thanks to Chair and all participants.
